

F.No. J-11015/1/2016-Judl.

Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
Judicial Section  
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Shastri Bhawan, New Delhi,

Dated 21<sup>st</sup> June, 2016

**ORDER**

The President is pleased to engage following Advocates as Standing Government Counsel/Additional Standing Government Counsel for conducting Central Government litigation (except Railways & Income Tax matters) before various District/Subordinate Courts, in the state of Bihar as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:-

Sl. No.	Name	Address & Mobile Number	Enrl. No.
<b>District &amp; Subordinate Courts at Patna, Jehanabad &amp; Arwal Standing Government Counsel</b>			
1.	Bikramaditya Singh	B. biganj Bhatia Road, Danapur Cantt, Patna-801503. Mob: 9431462304	387/1980
<b>District &amp; Subordinate Courts at Patna, Jehanabad &amp; Arwal Additional Standing Government Counsel</b>			
2.	Arjun Kumar	Flat No. 303, S. S. Empire Apartment, G. T. Road, Patliputra, Patna-800013. Mob: 9835260696	2477/2002
3.	Mukesh Kumar Modi	Road No. 6-c, House No. 15, Rajendra Nagar, Patna-800016. Mob: 9931000105	710/1986
<b>District &amp; Subordinate Courts, Gopalganj Standing Government Counsel</b>			
4.	Keshav Prasad	District Civil Court, Gopalganj, Behind Post Office, Indrapuri, Gopalganj, Bihar-841428. Mob: 9430204404	1679/1993
<b>District &amp; Subordinate Courts, Khagaria, Begusarai Standing Government Counsel</b>			
5.	Ajay Kumar Singh	Lohapatti, Shiwala Road, Ward No. 10, P. S. & District-Khagaria- 851204 Mob: 9431455314	1963/1995



District & Subordinate Courts, Khagaria, Begusarai Additional Standing Government Counsel			
6.	Seema	W/o Shri Suman Kumar Sinha, R/o Village Sanhauli, P. S. & Distt-Khagaria-851205. Mob: 9431482502	4709/1999
District & Subordinate Courts, Champaran-East & West (Motihari & Bettiah) Standing Government Counsel			
7.	Jai Prakash Mishra	New Gopalpur West, Motihari District East Champaran, Bihar, Pin-845401. Mob:	151/1977
District & Subordinate Courts, Purnia, Katihar & Araria Standing Government Counsel			
8.	Priya Ranjan Prasad	New Sipahi Tola, Maranga Road, P.O. & District-Purnea-854301. Mob: 9934884165	3235/1995

2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/1999-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.lawmin.nic.in](http://www.lawmin.nic.in) under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

*Ur. Sanjay*  
22.6.16

(G. S. Yadav)

Joint Secretary & Legal Adviser to the Government of India

Copy to:-

1. PS to ML&J/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Sh. S. D. Sanjay, Ld. ASG, Patna High Court, 205, Venkatesh Apartment, Near Land Development Bank, Buddh Marg, Patna-800001 (Bihar).
3. Sh. Sanjay Kumar, Asstt. SG, Patna High Court, Balupar Kurji, Digha, near Shri Chandra School, PO- Sadakat Ashram, P. S. Digha, Patna-800013 (Bihar).
4. The District Judge, Patna, Jehanabad, Arwal, Gopalganj, Khagaria, Begusarai, Champaran-East & West (Motihari & Bettiah), Purnia, Katihar, Araria, Bhojpur & Buxar.
5. All the Advocates as mentioned above, individually.
6. The Pay and Accounts Office, Department of Legal Affairs, New Delhi.
7. Cash (LA) Section with regard to retainership fee to Standing Govt. Counsels.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. NIC cell, Department of Legal Affairs with the request to upload this order on the website of this Department.
10. Guard File/Judicial Section with 5 spare copies.

*D. Srinivas*

(D. Srinivas)

Section Officer (Judicial Section)